

OFFICE OF THE DISTRICT & SESSION JUDGE, (SE), SAKET COURTS, NEW DELHI

ORDER No. 88 dt-15/12/14

In exercise of power vested in the undersigned by virtue of under Section 10(3) Code of Criminal Procedure 1973 and Sections 21-A & 34 of Punjab Courts Act - 1981 as in force in Delhi, I hereby authorize the following Additional District & Sessions Judge at South East District Courts, Saket to hear and dispose of Bail/urgent criminal applications pertaining to police stations and investigating agencies of South East Police District/Session division of Delhi and urgent civil matters pertaining to South East, Delhi Civil District at Saket Courts Complex, New Delhi, during ensuing winter vacation, 2014 w.e.f. 26.12.2014 to 31.12.2014.

Criminal Matters:-

S. No.	Name of Judicial Officer	Period
1	Sh. Rakesh Pandit, ADJ-03	26.12.2014 and 27.12.2014
2	Sh. V. K. Khanna, ASJ-04	29.12.2014
3	Sh. R.K. Shastri, ASJ-02	30.12.2014 and 31.12.2014

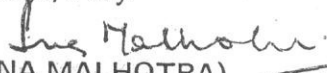
Civil Matters :-

S. No.	Name of Judicial Officer	Period
1	Sh. Nikhil Chopra, PO MACT-01	26.12.2014, 27.12.2014, 29.12.2014, 30.12.2014 and 31.12.2014

In case any of the above Judicial Officers not available or is on leave due to any unforeseen reason, then concerned matter will be heard and disposed off by the undersigned/senior most sitting Judicial Officer.

The aforesaid Judicial Officers shall be entitled to avail compensatory leave and the staff who will assist the detained judicial officers will also be entitled to avail compensatory leave in the year 2015 in lieu of the duty actually performed during Winter Vacation, 2014. Judicial Officers must intimate in advance to the Administration Branch (SE) for such officials who will assist them during their detention period.

The above said detained judicial officers shall hold their courts in their respective court room and during winter vacation the office of the court of South East District, will remain open daily from 10.00 am to 5.00 pm except on Sunday and other holidays, if any.


(INA MALHOTRA)
DISTRICT JUDGE (SOUTH EAST)
SAKET COURTS COMPLEX, NEW DELHI

No. Judl./W.V./F.90/South-East/Saket/2014 14243 - 14275 Dated, New Delhi: 15/12/14

Copy forwarded for information and necessary action to :

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge (H.Q.), Delhi Tis Hazari Courts, Delhi,